

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1072
ANSWERED ON 05.12.2025

COMMERCIAL TRANS-SHIPMENT PORT AT GALATHEA BAY

1072. SHRI MANISH TEWARI :

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether the Government is undertaking the construction of a trans-shipment and/or commercial port at Galathea Bay on Great Nicobar Island, if so, the details thereof including economic logic, feasibility analyses and trade-related justifications supporting the project;
- (b) the total land area, in hectares, and the estimated green cover proposed to be diverted or removed for the port and its associated infrastructure, including terminals, warehouses, power facilities, etc;
- (c) the number of indigenous persons or communities, including the Shompen and Nicobarese, who may be displaced or otherwise affected by the project and the details of any approved rehabilitation or compensation plans;
- (d) whether the Government or any independent bodies have carried out cost-benefit, environmental and social impact assessments, and whether their findings are publicly available, if so, the details thereof; and
- (e) whether the Government has considered sustainable development alternatives that project ecology and indigenous rights, if so, the details thereof?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

- (a) Yes sir. Government is planning to undertake the development of trans-shipment Port at Galathea Bay. The project is strategically located and would reduce India's reliance on foreign ports, capture Malacca Strait trade flows, and strengthen national economic and maritime autonomy.
- (b) to (e) The matter related to the EC and CRZ for the Port site at Great Nicobar, is sub-judice. Providing a reply on the merits of the questions would not be appropriate at this stage.
